NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 16/86/2017

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017.

NAME OF THE COMPANY: M/s. London Court of International Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

Order

Present none. In the interest of justice, adjourned to 31st August, 2017.

(Ina Malhotra)
Member (J)